

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

(IB)-895(ND)2019

**CORAM:**

**PRESENT: MS. SAROJ RAJWARE  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
01.10.2019**

**NAME OF THE COMPANY: M/s. Kaushalya Bansal V/s. Dwarkadhis  
Projects Pvt. Ltd.**

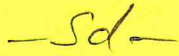
**SECTION OF THE COMPANIES ACT: 7 of IBC, 2016**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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**Present: Counsel for the Respondent**

**ORDER**

Ld. Counsel for the Corporate Debtor submits that a stay granted by the Hon'ble Apex Court is still in operation. The next date fixed therein is 5<sup>th</sup> December, 2019. Renotify this case on 10<sup>th</sup> December, 2019.



**(Saroj Rajware)  
Member (T)**



**(Ina Malhotra)  
Member (J)**